



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,27th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 WA/314/2022 FIXED	TONKESWAR SAIKIA AND 10 ORS Versus THE STATE OF ASSAM 6 ORS. E	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 27/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
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11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR R CHAKRAVORTY	27-09-2022	To	27-09-2022
13)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM]

**RESPECTIVE DIVISION BENCH-II AND DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE D.BARUAH
AND SINGLE BENCH OF HONOURABLE MR. JUSTICE A.D.
CHOUDHURY WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./149/2019 FIXED, WITH WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR Versus KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/6479/2022 B/O	PARAN ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
15	I.A.(CrI.)/87/2022 WITH LCR 6 FILES, P.B.-3, FIXED in CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
	WITH CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	WITH I.A.(CrI.)/93/2021 in CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
16	WP(C)/5964/2022 FIXED	K. SREEDHAR RAO Versus THE UNION OF INDIA AND 4 ORS.	MS. D SAIKIA MR D SAIKIA	SC, AG ASSTT.S.G.I. SC, GHC

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM.

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
7	CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM AND 9 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	SC, CBI
	WITH I.A.(CrI.)/168/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
	WITH I.A.(CrI.)/238/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS	MR. M SARANIA	SC, CBI
	WITH I.A.(CrI.)/270/2020 in CrI.A./195/2019	RAJENDRA GOYARI @ RAJEN @ RIFIKHANG Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
8	CrI.A./154/2019	MATHU RAM BRAHMA @ MUDAI AND 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR	SC, CBI
9	WP(C)/4908/2020	HIGH COURT BAR ASSOCIATION, Versus THE GAUHATI HIGH COURT, GUWAHATI AND 7 ORS.	MR. C T. JAMIR MR. L WAPANG MR. I LONGJEM	MR S DUTTA (R-5) MR S S DEY MS. S. MOCHAHARI (R-5) MR. S DUTTA (R-5) MS S DAS (R-4) SC, GHC GA, NAGALAND

10 **WITH**
WP(C)/4909/2020

SMT. T. TILILA SANGTAM
Versus
THE GAUHATI HIGH COURT AND 6 ORS.

MR. C T. JAMIR
MR. L WAPANG

MR S S DEY
MS S DAS (R-4)
SC, GHC
SC, NAGALAND

11 **WITH**
WP(C)/4910/2020

QHETO A. CHOPHY
Versus
THE GAUHATI HIGH COURT AND 6 ORS.

MR. N MOZHUI

MR S S DEY
MS S DAS (R-4)
SC, GHC
GA, NAGALAND

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
183	WP(C)/4122/2022 FIXED	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2501/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
184	WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
185	WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM SC, AFDC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/6316/2022 ALONG WITH OFFICE NOTE, FIXED	SARAIGHAT SECURITY SERVICE Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA SC, AGRI. DEPARTMENT	GA, ASSAM
28	WP(C)/6452/2022 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
29	WP(C)/6457/2022 B/O	BALURAM BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, HEALTH
ORDERS				
30	I.A.(Civil)/2973/2022 B/O, WITH WP(C)/5315/2022(D/O) in WP(C)/5315/2022	KHUDI RAM RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
31	I.A.(Civil)/2981/2022 B/O, WITH WP(C)/6786/2021(D/O) in WP(C)/6786/2021	LATIFUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. S DASGUPTA	GA, ASSAM SC, FINANCE DEPTT.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
67	Bail Appln./2511/2022 B/O	JAHEDUL ISLAM SIKDAR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>MOTION</u>				
68	Crl.Pet./883/2022 FIXED	DEEPLYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
69	Crl.Pet./1002/2022 B/O	GHANASHYAM DAS Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
70	Bail Appln./1813/2022 WITH CASE DIARY, FIXED	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
71	Bail Appln./1908/2022 FIXED	MD. GULZAR ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
72	AB/3892/2021 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
73	AB/2103/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
74	AB/2699/2022 FIXED	RIYAZUL @ RIAZUL HOQUE Versus THE STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM
75	AB/2738/2022 WITH SCANNED COPY OF CD. FIXED.	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
<u>ORDERS</u>				
76	Crl.A./141/2021 WITH LCR 4 FILES, FIXED	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

WITH

I.A.(CrI.)/337/2021

in CrI.A./141/2021

PARESH KAKOTY

Versus

THE STATE OF ASSAM AND ANR.

MR J I BARBHUIYA

MR. L MOHAN

MS F BEGUM

MRS. K H CHOUDHURY

PP, ASSAM

77 I.A.(CrI.)/548/2022
AB 1443/2022(D/O), FIXED
in AB/1443/2022

HAFIJA KHATUN @ HABIJA KHATUN AND
2 ORS

Versus

THE STATE OF ASSAM

MR. S MUNIR

MR. S RANA

PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/4937/2022 FIXED	MD ASKOR ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU SC, FINANCE
28	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
ORDER (STAY VACATING)				
29	I.A.(Civil)/1982/2022 FIXED in WP(C)/3856/2022 WITH WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS. KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR C BARUAH MR. B BARUAH MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	MR. A M AHMED SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)

LEAVE NOTE OF ADVOCATES FOR 27/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR R CHAKRAVORTY	27-09-2022	To	27-09-2022

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,27th September 2022][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 11****[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./683/2022 BA 691/2022(D/O), WITH CASE RECORD, FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
50	Bail Appln./1272/2022 WITH CASE RECORD, FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
51	Bail Appln./1889/2022 FIXED	LATUM KACHARI Versus THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
52	Bail Appln./2057/2022 FIXED	MD. IBRAHIM ALI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
53	Bail Appln./2058/2022 FIXED	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
54	Bail Appln./2111/2022 WITH CASE DIARY, FIXED	MD. AJNUR ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/2195/2022 FIXED	KAMAKHYA PANDIT Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
56	AB/2678/2022 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS M DAS MR. A K DAS	PP, ASSAM
<u>ORDERS</u>				
57	CrI.A./40/2022 WITH LCR 3 FILES, B/O	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR H J TAMULI MR D KALITA	PP, ASSAM
	WITH I.A.(CrI.)/103/2022 in CrI.A./40/2022	JAMALUDDIN @ MD JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR H J TAMULI MR D KALITA	MS. M DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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13)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/3308/2021 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN
28	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/1254/2022 in WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA N CHAUDHURY	
	WITH I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/1222/2017 PART-HEARD, FIXED	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
25	WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.M BHAGABATI(R-7) MSG BORA(R-7) MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
ORDERS				
26	WP(C)/6008/2021 B/O	DHIRENDRA PATWORY AND 16 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R- 5,6,8,10,13) MS B DAS MR S N ADHYAPAK (R-5,6,8,10,13) MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
	WITH I.A.(Civil)/229/2022 in WP(C)/6008/2021	DHIRENDRA PATWORY AND 15 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
27	I.A.(CrI.)/552/2022 FIXED in AB/2612/2022	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
47	Bail Appln./2510/2022 B/O	CHAINA KHATUN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
48	Crl.Rev.P./33/2020 (AT 2:00 PM), WITH LCR 4 FILES, FIXED	MRS. GITIKA BARMAN Versus SANJEEV BARMAN	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. P THAKURIA MR. S BARMAN
49	Crl.Pet./284/2022 WITH LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
WITH				
50	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
51	Crl.Pet./358/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR Versus SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR N DASGUPTA MR. N ISLAM MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM
WITH				
52	Crl.Pet./505/2022 WITH LCR 3 FILES	THE STATE OF ASSAM Versus ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
WITH				
53	Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
WITH				
54	Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR Versus MD. IMTHIYAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
WITH				
	I.A.(Crl.)/414/2022 in Crl.Pet./641/2022	MD. IMTHIYAZ KHAN, Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. P DUTTA MR. LENTSO	MR. P N GOSWAMI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

48	RSA/40/2003 AT 2:00 PM	ON THE DEATH OF PRAMOD KALITA HIS LEGAL HEIRS SMTI DEBELA KALITA (WIFE) AND ORS Versus ON THE DEATH OF SUNANDA DEKA HIS LEGAL HEIRS SMTI TARULATA DEKA(WIFE) and ORS	MR PP BARUAH	MS.M DAS MR.A D CHOUDHURY MR.T C TALUKDAR
49	CRP(IO)/5/2020 AT 2:00 PM	SMT. POOJA LAHON Versus MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	WITH I.A.(Civil)/913/2020 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	WITH I.A.(Civil)/150/2021 in CRP(IO)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA
50	RSA/116/2022 AT 2:00 PM	BIPIN BARUAH @ BIPIN BEZBARUAH Versus PARESH BARUAH AND 2 ORS.	MR. T C CHUTIA MR. J DEKA MR. S K DEKA	
51	Bail Appln./2090/2022 AT 2:00 PM	DIMSIANNEM @ PRICILLA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

MOTION

52	CRP/103/2022 FIXED	PRADIP BARUAH Versus ON THE DEATH OF NAGEN CHANDRA DAS HIS LEGAL HEIRS TRIPTI DAS AND ANR	MS. P R MAHANTA MR. S R GOGOI C. SARMAH	
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ADMISSION

53	I.A.(Civil)/1521/2022 FIXED in CRP/22/2022 WITH CRP/22/2022	BHANU NESSA Versus MUST. SAKITAN NESSA AND 4 ORS. Versus MUST. SAKITAN NESSA AND 4 ORS. BHANU NESSA	MR D MAZUMDER MR M H AHMED MR. J AHMED MR M H AHMED MR. D MAZUMDAR MS. N SULTANA	MR. J AHMED MS A HUSSAIN MR Z RAHMAN
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BAIL HEARING (BA)

54 Bail Appln./1958/2022 SAMSUN NOOR @ SAMSUL NOOR MR. A AHMED PP, ASSAM
PART-HEARD, WITH CASE DIARY, **Versus** MR. M A CHOUDHURY
FIXED THE STATE OF ASSAM

ORDERS

55 WP(C)/2871/2022 PRISM LOGISTICS PRIVATE LTD. AND MS N RAHMAN MR. D DAS SR. ADV (r-6)
PART-HEARD, FIXED ANR. N R SURANA MR D AGARWAL (r-6)
Versus MR. N DEKA (r-3,4)
UNION OF INDIA AND 6 ORS. MR K TALUKDAR (r-6)
MR. M GOGOI (r-3,4)
MR A R BAROOAH (r-3,4)
MS S SHARMA (r-6)
ASSTT.S.G.I.

WITH

I.A.(Civil)/1628/2022
in WP(C)/2871/2022

ABC INDIA LIMITED
Versus
UNION OF INDIA AND 7 ORS.

MR. D DAS SR. ADV
MR. M AGARWALLA
MS. S SARMA
MR K TALUKDAR

MR. N N DEKA
MR. M GOGOI
N R SURANA
ASSTT.S.G.I.

56 I.A.(Civil)/2731/2022 UNITED INDIA INSURANCE CO. LTD. MS. N MODI
CONNECTED WITH ITEM NO. 7 IN **Versus** MS.M CHOUDHURY
THE DAILY CAUSE LIST SMTI. SUKO KUMARI TANTI and 3 ORS MR.S DUTTA
in MACApp./725/2022 MR.C SHARMA
MR.SIDHANT DUTTA

MR. D DAS SR. ADV
MR. M AGARWALLA
MS. S SARMA
MR K TALUKDAR

MR. M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

33	WP(C)/6279/2018	MRIDUL HAZARIKA AND 5 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR. T J MAHANTA MS. A BEGUM MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. J M A CHOUDHURY MR. J M A CHOUDHURY MR. U DUTTA (R-5 TO 10,14) MR. A B T HAQUE (R10-R14) SC, HEALTH AND F W
34	WP(C)/81/2019	UMSAW KHWAN VILLAGE DURBAR AND 3 ORS. Versus ENFORCEMENT DIRECTORATE AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. V G K KYNTA	MR. S K MEDHI(SC, ENFORCEMENT DIRECTORATE) ASSTT.S.G.I.
35	WITH WP(C)/1154/2019	SURESH KR. JALAN Versus THE UNION OF INDIA AND 4 ORS.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. S K MEDHI (SC, ENFORCEMENT DEPT.) ASSTT.S.G.I.
36	Bail Appln./348/2022	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR Z KAMAR MS R B DEB MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
37	WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
	WITH I.A.(Civil)/2257/2022 in WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	GA, ASSAM SC, REVENUE
38	WITH WP(C)/794/2022	NAREN DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

ORDERS

39	WP(C)/2815/2022 B/O	RAHUL DEV BRAMHA Versus THE GAUHATI HIGH COURT AND 6 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 27/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR R CHAKRAVORTY	27-09-2022	To	27-09-2022
13)	MR. A K BHUYAN	26-09-2022	To	18-10-2022